

ITEM NO.5
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 04-11-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. K. Verma, AOR

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Not connected.

Delay in filing spare copy in respect of respondent nos.
9(i) and 9(ii) is condoned. Issue notice immediately.

Letter requesting issuance of notice on the same address in
respect of respondent nos. 9(i) and 9(ii) is allowed.

List again on 9.12.2020.

ANIL LAXMAN PANSARE
Registrar